

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.02.2024

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1049 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Privy Value Reality Pvt. Ltd. Vs. Narendra Kr. Sharma RP, Indirapuram Pvt. Ltd.	Vaibhav Vijayvargiya
2.	I.A. No. 1083 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	KV Interiors & Designers Vs. Heritage Motels Pvt. Ltd.	Prateek Kasliwal
3.	I.A. No. 1086 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Mordhwaj Singh & Ors. Vs. Nilesh Sharma	Dinesh Sharma

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Assistant Registrar